THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, the details can be given to me. I will take it up with the concerned authorities.

Demand for conferring Bharat Ratna on Shri Biju Patnaik

SHRI A.U. SINGH DEO (Odisha): Sir, Biju Patnaik is one leader who defines the fusion of courage, patriotism and vision in a single individual. Biju Patnaik loved his Odisha immensely and always endeavoured to bring back the glory of Kalinga. But his love for the nation was even greater. Without basking for glory, he single handedly lifted the prestige and honour of the country in international arena and displayed enormous courage to fight for the sovereignty of the country. He joined the Royal Indian Air Force and eventually became the head of Air Transport Command. While in service he took interest in nationalist politics and used the Air Force Transport. The Economist Magazine, April 24th, 1997 issue, writes, "While flying over Indian soldiers under British command, he dropped bags of Gandhi's 'Quit India' leaflets to them. While on leave, he ferried independence leaders to secret meetings with their supporters. Mr. Patnaik's scarcelyconcealed double life could not last. In 1943, he was arrested and jailed until 1946." His daring lifestyle continued even after independence. He started his own airlines and in 1947 carried soldiers on the request of Pandit Nehru into Kashmir when Pakistani tribesmen invaded Kashmir. This action is a unique display of a person's patriotism and commitment for sovereignty of the motherland.

Pandit Nehru considered the Indonesian war of independence as parallel to that of India. When Pandit Nehru organized the first Inter-Asia Conference in July, 1947, President Sukarno of Indonesia ordered his Prime Minister Syahrir to leave the country and attend the Conference to draw international public attention against the Dutch. But, as Syahrir was unable to leave as the Dutch controlled the Indonesian sea and air routes, Pandit Nehru asked Biju Patnaik to bring Syahrir to India. Though it was seemingly an impossible task, Biju Patnaik, assisted by his wife, Gyan Devi, flew an old Dakota aircraft to Jakarta. Despite attempts by Dutch forces to shoot him down, he entered Indonesian Air Force and landed on an airstrip in Jakarta. He flew out several rebel leaders, including Sutan Syahrir. The present generations see such daredevil acts only on the silver screen of Bollywood or Hollywood, but Biju Patnaik did this in 1947. He was a real life hero. The present generation has much to learn from his life and works. For his dare devil act, Biju Patnaik was conferred the title of *Bhoomiputra*, the biggest title, or the son of the soil, by the Indonesian Government. He has made immense contribution to *Panchayat*

Raj, women's empowerment, industrialisation and education in Odisha. He established Kalinga Foundation to award international scientists through UNESCO for promoting science education, and deserved the Bharat Ratna.

Sir, you will be surprised to know that from the United Kingdom 10 people were awarded Kalinga Prize; from USA, 9 people were awarded Kalinga Prize; from France, 6 people were awarded Kalinga Prize; from Russia, 5 people each were awarded Kalinga Prize, and so on. Who's who were awarded, like Julian Huxley and Bertrand Russell etc. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Time over. ...(Interruptions)... Time over.

LEADER OF OPPOSITION (SHRI GHULAM NABI AZAD): Sir, I associate myself with the matter raised by the hon. Member.

SHRI JAIRAM RAMESH (Andhra Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHUBANESWAR KALITA (Assam): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI PYARIMOHAN MOHAPATRA (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI K.K. RAGESH (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI DEVENDER GOUD T. (Andhra Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI ANUBHAV MOHANTY (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P.L. PUNIA (Uttar Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI A.V. SWAMY (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI BHUPINDER SINGH (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

श्री नरेश अग्रवाल (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री किरनमय नन्दा (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री मोती लाल वोरा (छत्तीसगढ़) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

कुमारी शैलजा (हरियाणा) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हूं।

श्री प्रेम चन्द गुप्ता (झारखंड) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

चौधरी मुनव्वर सलीम (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

*چودھری منور سلیم (اثر پردیش) : مہودے، میں مائنے سنسنے کے وکثونے سےخود کو سمبدھہ کرتا ہوں.

श्री आलोक तिवारी (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्रीमती रेणुका चौधरी (आन्ध्र प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हं।

श्री के.सी.त्यागी (बिहार) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्रीमती कहकशां परवीन (बिहार) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हूं।

MR. DEPUTY CHAIRMAN: All the names may be added. ...(Interruptions)...

SHRI BHUPINDER SINGH: Sir, the whole House is one. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay; the entire House agrees. ...(Interruptions)...

Yes, the whole House agrees. All right, all will be noted. Whole House agrees.

[†]Transliteration in Urdu Script.

...(Interruptions)... Now, Shri Sanjiv Kumar. ...(Interruptions)... There is agreement of the whole House. Everybody agrees, then what you have to say? Everybody agrees. All are agreeing, बेटिए। ...(Interruptions)... Now, Shri Sanjiv Kumar.

Frequent deaths due to cancer in Jharia, District Dhanbad

श्री संजीव कुमार (झारखंड): महोदय, मैं आपके माध्यम से सरकार और सदन का ध्यान झारखंड के कोयलांचल के झरिया इलाके में कैंसर से लगातार हो रही मौत की ओर आकर्षित करना चाहता हूं। महोदय, अब तक मेरी जानकारी के अनुसार सिर्फ धनबाद जिले के झरिया इलाके में विगत 6 महीने में कैंसर से करीब 7 लोगों की मौत की पुष्टि हो चुकी है, जबिक यह आशंका जतायी जा रही है कि इस भयंकर बीमारी से सैकड़ों लोग अपनी जान गंवा चुके हैं और उससे कई गुणा लोग इससे ग्रिसत हैं। इस बीमारी के फैलने का सिर्फ एक ही कारण है — प्रदूषण, जो बीसीसीएल के भ्रष्ट अधिकारियों द्वारा कोयला खनन एवं इसकी ढुलाई में अनियमितता के कारण है।

महोदय, इस संबंध में झारखंड के हिन्दी दैनिक समाचार "हिन्दुस्तान" के 25.03.2015 के अंक में एक विस्तृत रिपोर्ट छपी है, जो दिल दहलाने वाली है। इस संबंध में धनबाद नगर निगम पार्षद अनूप कुमार साव ने मुख्य मंत्री, झारखंड के अलावा धनबाद लोक सभा सांसद एवं मुझे भी एसओएस संदेश भेजा है तथा आवश्यक मदद की मांग की है। अतः मैं आपके माध्यम से सर्वप्रथम यह मांग करता हूं कि विशेषज्ञों एवं चिकित्सकों की एक टीम झिरया भेजी जाए एवं पीड़ितों को उचित राहत के साथ-साथ इस महामारी को रोकने की उचित व्यवस्था की जाए क्योंकि बीसीसीएल डायरेक्टली मिनिस्ट्री ऑफ कोल, गवर्नमेंट ऑफ इंडिया के अंतर्गत आता है और यह सरकार की जिम्मेदारी है।

महोदय, मैं पहले भी इस सदन के संज्ञान में यह बात लाया था कि पूरा कोयलांचल भारी प्रदूषण की चपेट में है। लोग टीबी, अस्थमा, कैंसर से ग्रसित हो रहे हैं। जिनके पास साधन हैं, वे दिल्ली, कोलकाता, वैल्लोर आदि जगहों पर जाकर अपना इलाज करवाते हैं क्योंकि वहां पर इलाज का कोई साधन नहीं है। कोयलांचल धनबाद में एक मेडिकल कॉलेज है जो खुद बीमार है, लेकिन दूसरी ओर गरीब लोग बेमौत मारे जा रहे हैं।

कोयला एवं तांबा, लोहा, बॉक्साइट इत्यादि खनिज झारखंड के लिए श्राप बन गए हैं। कोयला एवं खनिज ने झारखंड के जल, जंगल एवं जमीन को तबाह कर दिया है। इसके खनन एवं ढुलाई में अनियमितता के कारण हुए प्रदूषण से कैंसर, टीबी एवं अस्थमा से लोग मर रहे हैं। कोयलांचल के बीसीसीएल एवं भ्रष्ट सीबीआई, पुलिस और इन्कम टैक्स के अधिकारियों की आपसी सांठ-गांठ के कारण बीसीसीएल को रोज करोड़ों का चूना लग रहा है। जहां तक भू-माफिया एवं बिल्डर्स लॉबी का सवाल है, इन्हें खुश करने के लिए बीसीसीएल के भ्रष्ट अधिकारी जमींदार जैसा व्यवहार करते हैं। ये सब बातें बरसों से चली आ रही हैं एवं सरकार को सब कुछ पता है।

महोदय, पिछले सत्र में मैंने इस सदन में मौजा करमाटांड, जिला धनबाद में करीब 98 एकड़ जमीन के बदले करीब 104 लोगों को 1990 के दशक में बीसीसीएल में नौकरी देने के बाद बिना किसी